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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/339/ (IB)/2017
NAME OF THE PETITIONER(S) : LINDE INDIA LTD
NAME OF THE RESPONDENT(S) : ASIAN PEROXIDES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	S. Santhosh For R. Guindhanan	Petitioner	Santhosh
2.	RAMASWAMY MEYYAPPAN for Raj Kumar Jhabalkh	Respondent	Mr. Ramswamy

ORDER

Counsel representing both the parties are present. Counsel for petitioner produced a copy of the communication that has been made by the petitioner to the counsel wherein it has been stated that the petitioner does not wish to proceed with the winding up of the company any further. Copy of the communication is placed on record. Counsel for petitioner prays to withdraw in view of the instructions of the client. At request prayer is granted. The petition is dismissed as withdrawn to this effect, the counsel has made endorsement in the petition.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)